

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 126/TT/2018

Subject : Truing up of transmission tariff of 2009-14 tariff block and determination of tariff for 2014-19 tariff period for 3x110 MVAR Line reactor for 765 kV D/C Raipur PS-Wardha Line 1 Ckt#2 to be charged as bus reactor at Wardha Sub-station under Integration of Pooling stations in Chhattisgarh with central part of WR for IPP generation projects in Chhattisgarh (IPP C) in Western Region.

Date of Hearing : 23.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Ltd. (MPPMCL) and 7 others

Parties present : Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition is filed for truing up of the tariff of 2009-14 tariff block and determination of tariff of 2014-19 tariff period of 3x110 MVAR Line reactor for 765 kV D/C Raipur PS-Wardha Line 1 Ckt#2 to be charged as bus reactor at Wardha Sub-station under Integration of Pooling stations in Chhattisgarh with central part of WR for IPP generation projects in Chhattisgarh (IPP C) in Western Region. He submitted that tariff for the instant assets from the COD to 31.3.2014 was allowed vide order dated 14.3.2016 in Petition No.97/TT/2014. He requested to allow the tariff as claimed in the petition. He further submitted that rejoinder to the reply of MPPMCL has already been filed vide affidavit dated 29.6.2018.

2. The Commission directed the respondents to file their reply by 20.11.2018 with an advance copy to the petitioner who shall file their rejoinder, if any, by 30.11.2018. The Commission further directed the parties to comply with the above directions within the specified timeline and observed that no extension of time shall be granted.



3. Subject to the above, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

